

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.191**  
TO BE ANSWERED ON 15.12.2017

**SCHEMES FOR WOMEN AND CHILDREN**

191. SHRI G.M. SIDDESHWARA:  
SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the schemes being implemented for Empowerment of Women and development of children in the country, particularly through Non Governmental Organisations (NGOs);
- (b) the details of proposals received therefrom and approved/lying pending for approval along with the funds allocated/released and utilization reported under such schemes during each of the last three years and the current year scheme and State/UT-wise; and
- (c) whether the Government has put in place any mechanism to monitor the functioning of NGOs working in this field and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a) & (b): The Ministry of Women and Child Development is implementing various schemes/programmes for empowerment of women and development of children through Non-Governmental Organisations (NGOs) across the country. The details of those schemes are as follows:
  - i. **Swadhar Scheme and Short Stay Homes**, now merged as **Swadhar Greh Scheme**, to provide relief and rehabilitation to destitute women and women in distress. It targets the women victims of difficult circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity.
  - ii. **Rajiv Gandhi National Creche Scheme (RGNCS)** to provide day care facilities to children of age group of 6 months to 6 years of working women who are employed.
  - iii. **Ujjawala**, a Comprehensive Scheme for prevention of trafficking and rescue, rehabilitation and re-integration of victims of trafficking and commercial sexual exploitation.
  - iv. **Rashtriya Mahila Kosh (RMK)** to provide loan to Intermediary Organisation (IMOs) like NGOs for on-lending to poor women beneficiaries.
  - v. **Working Women Hostels (WWH)** for ensuring safe accommodation for women working away from their place of residence. This scheme facilitates those working women who may be single, widowed, divorced, separated, married but whose immediate family members does not reside in the same area and those women who are under training for job. Provision of day care centre for children of the inmates of the Hostel is an important aspect of the scheme.

The State/UT-wise details of proposals received and approved/lying pending for approval along with the amount of budgetary allocation made, funds allocated/released and utilization reported for the Swadhar Greh, RGNCS, Ujjawala, RMK and WWH Schemes for the last three years and the current year are given at **Annexure-I to Annexure-V** respectively.

- (c): The Ministry holds regular review meetings with Women and Child Development Departments of State Governments/UT Administrations to discuss the issues for effective implementation of the programmes and schemes to expedite beneficiary coverage and proper fund utilization. Regional level consultations are also held to discuss issues concerning implementation of schemes. The monitoring reports received from States/UTs are analyzed in the Ministry. The problem areas are communicated to concerned States/UTs for taking corrective actions. In addition, regular State visits are conducted by the Ministry's officials in order to understand the implementation problems being faced by States/UTs. For effective implementation of schemes of MWCD run by NGOs and to check funds utilization, the schemes have in-built monitoring mechanism. Also, the regular follow-up is done by the Ministry and the States/UTs for every sanction of fund to the NGOs. The schemes are also periodically reviewed for their proper and better implementation.

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Statement referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred Question No.191 for 15.12.2017 by Shri G.M. Siddeshwara and Shri Harish Chandra Alias Harish Dwivedi, Members of Parliament regarding Funds allocated/utilized, State-wise and year-wise during the last three years and the current year for Swadhar Greh Scheme.

(Rupees in Lakhs)

S. No.	Name of States	Amount Released/Utilized during			
		2014-15	2015-16	2016-17	2017-18 (As on 11.12.2017)
1	Andhra Pradesh	93.78	48.21	124.47	156.61
2	Assam	128.91	43.47	237.56	197.03
3	Andaman & Nicobar Island	0	0	4.4	9.01
4	Arunachal Pradesh	0	0	6.54	8.11
5	Bihar	0	0	69.79	86.54
6	Chandigarh	0	0	7.27	9.01
7	Chhattisgarh	7.00	5.26	17.44	16.22
8	Dadra & Nagar Haveli	0	0	0	0
9	Daman & Diu	0	0	0	0
10	Delhi	0	0	14	18.02
11	Gujarat	19.20	7.58	40.5	37.86
12	Goa	0	0	4.36	5.40
13	Haryana	0	0	4.36	9.77
14	Himachal Pradesh	0	0	0	0
15	Jharkhand	28.58	6.46	24.41	18.32
16	Jammu & Kashmir	5.99	17.74	40	32.45
17	Karnataka	268.04	67.94	461.95	560.73
18	Kerala	20.79	0	52.36	43.27
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	76.12	50.77	95.91	89.99
21	Maharashtra	279.06	35.89	576.88	438.36
22	Mizoram	2.51	2.48	16.72	16.22
23	Manipur	106.63	47.76	284.07	189.83
24	Meghalaya	0	0	0	0
25	Nagaland	0	0	6.54	8.11
26	Odisha	104.86	269.16	723.85	521.43
27	Punjab	0	0	10.52	10.81
28	Puducherry	0	0	7.27	9.01
29	Rajasthan	23.35	9.13	68.4	98.59
30	Sikkim	0	0	6.54	8.11
31	Tamil Nadu	38.53	12.48	247.22	280.07
32	Telangana	74.85	63.24	134.61	177.88
33	Tripura	0	0	26.17	32.45
34	Uttar Pradesh	247.03	1490.89	383.43	595.34
35	Uttarkhand	60.91	3.63	69.93	92.33
36	West Bengal	74.18	154.48	18.37	448.35
37	CSWB for SSH	1195.06	2521.25	1519.46	0
	CSWB for construction of Swadhar Greh in Vrindavan, UP	-	-	3073	1037.00
	<b>Total</b>	<b>2855.38</b>	<b>4857.82</b>	<b>8378.3</b>	<b>5262.23</b>

No proposals are lying pending under Swadhar Greh Scheme as the Scheme has been transferred to the State Governments/Union Territory Administration and funds are released to the State Governments/UTs for further disbursement to the Implementing Agencies. Proposals are not directly received from NGOs/implementing Agencies since the revision of the Scheme w.e.f. 01.01.2016.

**Statement referred to in reply to parts (a) (b) of the Lok Sabha Unstarred Question No.191 for 15.12.2017 by Shri G.M. Siddeshwara and Shri Harish Chandra Alias Harish Dwivedi, Members of Parliament regarding Funds allocated/utilized, State-wise and year-wise during the last three years and the current year for Rajiv Gandhi National Creche Scheme.**

Year-wise details of funds allocated to MWCD and funds utilized by CSWB under National Creche Scheme (CSWB-BAJSS)

S. No.	Year	Details of funds allocated by MWCD to CSWB	Funds utilized / released by CSWB	Balance left
1	2014-15	76,85,06,688	76,85,06,067	-
2	2015-16	1,11,63,22,290	1,11,40,82,822	22,39,468
3	2016-17 (upto December, 2016)	78,36,96,726	76,45,57,658	1,91,39,068

Note – Funds under National Creche Scheme are allocated to Central Social Welfare Board whole not for the states separately.

## State-wise and Year-wise details of funds utilized by CSWB under National Creche Scheme (CSWB-BAJSS)

(Rs. In lakhs)

S. No.	Name of the State / UT	Year-wise (Amount utilized / released by CSWB)		
		2014-15	2015-16	2016-17 (upto December, 2016)
1	Andhra Pradesh	561.17	986.22	399.10
2	Andaman & Nicobar	15.68	23.72	2.05
3	Bihar	24.05	56.95	7.85
4	Chandigarh	10.44	12.52	12.96
5	Chattisgarh	430.81	583.93	514.34
6	Delhi	92.25	111.46	71.65
7	Goa	15.70	19.45	16.40
8	Gujarat	430.19	579.11	429.15
9	Haryana	112.60	126.31	87.57
10	Himachal Pradesh	176.46	217.48	50.12
11	Jammu & Kashmir	334.49	442.20	370.30
12	Jharkhand	196.89	423.50	217.68
13	Karnataka	359.35	473.64	426.85
14	Kerala	256.54	345.99	140.63
15	Lakshadweep	0.00	0.00	0.00
16	Madhya Pradesh	934.34	1504.27	1203.20
17	Maharashtra	761.11	989.32	845.27
18	Odisha	313.69	393.04	228.54
19	Puducherry	54.12	109.36	55.15
20	Punjab	53.83	68.73	71.76
21	Rajasthan	165.39	252.39	232.19
22	Tamil Nadu	465.87	632.43	509.30
23	Telangana	-	-	165.90
24	Uttar Pradesh	701.85	808.29	748.36
25	Uttarakhand	237.39	380.36	201.54
26	West Bengal	462.90	628.81	187.30
	Total	7167.11	10169.48	7195.15
	<b>North Eastern States</b>			
27	Assam	112.73	222.19	105.01
28	Arunachal Pradesh	60.82	108.15	73.63
29	Manipur	121.30	290.36	158.62
30	Meghalaya	34.33	49.42	27.47
31	Mizoram	71.21	106.75	0.00
32	Nagaland	16.53	38.28	0.00
33	Tripura	56.37	85.67	38.59
34	Sikkim	44.63	70.51	47.09
	Total	517.92	971.33	450.42
	<b>Grand Total</b>	<b>7685.04</b>	<b>11140.82</b>	<b>7645.57</b>

State-wise no. of creches and grant released and utilized by Indian Council for Child Welfare, New Delhi during the year 2014-15

<b>S.No</b>	<b>State Council</b>	<b>Grant Released</b>	<b>Grant Utilized</b>	<b>Balance</b>
1.	Assam	196,65,099	163,17,840	560
2.	Manipur	77,89,696	64,84,752	-
3.	Mizoram	49,44,800	42,38,400	(6,00,440)
4.	Nagaland	62,69,280	51,56,720	-
5.	Tripura	64,63,452	52,98,000	-
6.	Meghalaya	24, 28,550	17,58,936	1,48,344
7.	Arunachal Pradesh C.C.	10,87,856	5,68,000	3,22,660
8.	Andhra Pradesh	129,80,036	107,64,926	63,220
9.	A.P. Creche Committee (Q)	99,31,984	91,23,212	54,982
10.	Chattisgarh	149,45,534	121,89,548	16,78,143
11.	Punjab	44,95,915	38,21,623	9,27,918
12.	Delhi	1,51,896	1,51,896	(91,51,896)
13.	Delhi Creche Committee	4,23,840	4,87,628	72,191
14.	Gujarat	143,51,736	104,68,848	-
15.	Haryana	156,83,780	120,02,938	16,87,092
16.	Himachal Pradesh	12,60,924	33,11,299	11,06,775
17.	Chandigarh		6,00,583	(16,824)
18.	Maharashtra	186,48,960	139,68,769	(10,79,615)
19.	Pragati Manav, Guna	79,08,576	61,70,404	4,62,692
20.	Rajasthan	110,98,526	82,50,061	4,51,571
21.	Tamil Nadu	-	23,38,793	8,95,073
22.	Ujas- Jharkhand	104,98,040	91,24,851	13,19,576
23.	Uttar Pradesh	242,09,862	181,54,262	(86,157)
24.	Kerala	145,28,484	88,35,614	36,84,666
25.	Orissa	79,36,404	11,44,368	79,99,471
26.	Pondicherry	57,921	42,384	-
27.	West Bengal C.C.	138,49,346	91,21,464	9,05,214
28.	Dadar & Nagar Haveli	17,02,826	12,70,800	720
29.	Shantineketan, Jammu	42,03,080	36,02,436	(4,40,398)
30.	Karnataka	71,16,980	65,69,520	2,485
31.	Uttarakhand	3,92,052	1,47,068	(14,50,798)
	<b>Total</b>	<b>2450,25,435</b>	<b>1914,85,943</b>	<b>89,57,225</b>

**Grants released under National Creche Scheme for 2016-17 ( January to March 2017) to States/UTs-wise.**

<b>S.No</b>	<b>State/UT</b>	<b>2016-17</b>
1.	Andhra Pradesh	Rs.2,07,29,700/-
2.	Bihar	Rs.51,93,570/-
3.	Chhattisgarh	Rs.2,55,44,340/-
4.	Goa	Rs.7,13,280/-
5.	Gujarat	Rs.2,47,64,190/-
6.	Haryana	Rs.1,03,20,270/-
7.	Jharkhand	Rs.1,65,61,470/-
8.	Karnataka	Rs.1,93,70,010/-
9.	Kerala	Rs.1,70,96,430/-
10.	Madhya Pradesh	Rs.3,16,51,800/-
<b>11.</b>	<b>Maharashtra</b>	<b>Rs.4,07,01,540/-</b>
12.	Odisha	Rs.1,42,65,600/-
13.	Punjab	Rs.48,14,640/-
14.	Rajasthan	Rs.1,21,25,760/-
15.	Tamil Nadu	Rs.2,23,79,160/-
16.	Telangana	Rs.2,07,07,410/-
17.	Uttar Pradesh	Rs.3,84,27,960/-
18.	West Bengal	Rs.2,59,23,270/-
19.	Assam	Rs.2,04,47,360/-
20.	Arunachal Pradesh	Rs.56,17,080/-
21.	Manipur	Rs.1,58,40,760/-
22.	Meghalaya	Rs.31,50,320/-
23.	Mizoram	Rs.77,86,640/-
24.	Nagaland	Rs.36,55,560/-
25.	Tripura	Rs.60,62,880/-
26.	Sikkim*	Rs.31,80,040/-
27.	Jammu & Kashmir	Rs.2,09,22,880/-
28.	Himachal Pradesh	Rs.1,42,35,880/-
29.	Uttarakhand	Rs.1,56,92,160/-
<b>Total</b>		<b>Rs.46,78,81,960/-</b>
<b>S.No</b>	<b>State/UT</b>	
1.	Andaman & Nicobar	Rs.12,03,660/-
2.	Chandigarh	Rs.10,69,920/-
3.	Dadar Nagar Haveli	Rs.9,02,745/-
4.	Daman & Diu	Rs.0/-
5.	Delhi*	Rs.55,83,645/-
6.	Lakshadweep	Rs.4,01,220/-
7.	Puducherry*	Rs.54,49,905/-
<b>Total</b>		<b>Rs.1,46,11,095/-</b>
<b>Grand Total</b>		<b>Rs. 48,24,93,055/-</b>

\*The bills pertaining to Sikkim, Delhi & Puducherry have been returned by PAO due to lack of time to process them. Which was released subsequently from the budget of 2017-18.

**Grants released under National Crèche Scheme for 2017-18 to States/UTs**

<b>S.No</b>	<b>State/UT</b>	<b>Grants Released</b>
1.	Andhra Pradesh	Rs.2,21,24,700
2.	Bihar	Rs.55,43,070/-
3.	Chhattisgarh	Rs.2,72,63,340/-
4.	Goa	Rs.7,61,280/-
5.	Gujarat	Rs.2,64,30,690/-
6.	Haryana	Rs.31,64,070/-
7.	Jharkhand	Rs.1,76,75,970/-
8.	Karnataka	Rs.2,06,73,510/-
9.	Kerala	Rs.1,82,46,930/-
10.	Madhya Pradesh	NIL
11.	Maharashtra	Rs.4,34,40,540/-
12.	Odisha	Rs.1,52,25,600/-
13.	Punjab	Rs.51,38,640/-
14.	Rajasthan	Rs.1,29,41,760/-
15.	Tamil Nadu	Rs.2,38,85,160/-
16.	Telangana	Rs.2,21,00,910/-
17.	Uttar Pradesh	Rs.4,10,13,960/-
18.	West Bengal	Rs.2,76,67,770/-
<b>Total</b>		<b>Rs.33,32,97,900/-</b>
<b>S.No</b>	<b>State/UT</b>	<b>Grants Released</b>
1.	Assam	Rs.2,18,23,360/-
2.	Arunachal Pradesh	Rs.59,95,080/-
3.	Manipur	Rs.1,69,06,760/-
4.	Meghalaya	Rs.33,62,320/-
5.	Mizoram	Rs.19,66,640/-
6.	Nagaland	Rs.39,01,560/-
7.	Tripura	Rs.64,70,880/-
8.	Sikkim	Rs.33,94,040/-
9.	Jammu & Kashmir	Rs.2,23,30,880/-
10.	Himachal Pradesh	Rs.1,51,93,880/-
11.	Uttarakhand	Rs.1,67,48,160/-
<b>Total</b>		<b>Rs.11,80,93,560/-</b>
<b>S.No</b>	<b>State/UT</b>	<b>Grants Released</b>
1.	Andaman & Nicobar	Rs.12,84,660/-
2.	Chandigarh	Rs.0/-
3.	Dadar Nagar Haveli	Rs.9,63,495/-
4.	Daman & Diu	Rs.0/-
5.	Delhi	Rs.59,59,395/-
6.	Lakshadweep	Rs.4,28,220/-
7.	Puducherry	Rs.23,19,525/-
<b>Total</b>		<b>Rs.1,09,55,295/-</b>
<b>Grand Total</b>		<b>Rs.46,23,46,755/-</b>

**Annexure-III**

**Statement referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred Question No.191 for 15.12.2017 by Shri G.M. Siddeshwara and Shri Harish Chandra Alias Harish Dwivedi, Members of Parliament regarding Funds allocated/utilized, State-wise and year-wise during the last three years and the current year for Ujjawala Scheme.**

S/N	Name of State/UT	Funds Released (In Lakhs)			
		2014-15	2015-16	2016-17	2017-18 (As on 12.07.2017)
1.	Andhra Pradesh	34.76	71.99	238.05	122.27
2.	Arunachal Pradesh	-	9.75	-	-
3.	Assam	177.79	385.22	280.88	363.20
4.	Bihar	7.18	-	23.38	28.99
5.	Chhattisgarh	19.71	10.84	46.54	38.75
6.	Goa	-	-	-	-
7.	Gujarat	7.18	32.88	43.96	59.37/-
8.	Haryana	-	7.31	14.78	-
9.	Himachal Pradesh	-	-	-	-
10.	Jammu & Kashmir	-	-	-	-
11.	Jharkhand	-	-	-	-
12.	Karnataka	145.85	265.66	235.52	311.81
13.	Kerala	4.18	31.57	24.21	35.14
14.	Madhya Pradesh	10.85	7.06	8.54	10.59
15.	Maharashtra	55.93	304.75	287.41	294.45
16.	Manipur	122.43	152.23	117.66	246.04
17.	Meghalaya	-	-	-	-
18.	Mizoram	-	92.5	21.67	26.87
19.	Nagaland	-	25.17	12.07	14.96
20.	Odisha	106.32	233.02	307.24	201.21
21.	Punjab	-	-	-	-
22.	Rajasthan	45.80	107.27	21.82	143.86
23.	Sikkim	-	10.51	-	24.82
24.	Tamil Nadu	17.65	99.39	88.43	59.31
25.	Telangana	-	98.29	44.28	99.88
26.	Tripura	-	-	-	-
27.	Uttarakhand	-	22.92	53.56	82.05
28.	Uttar Pradesh	35.04	48.57	89.53	111.18
29.	West Bengal	-	50.17	-	84.34
30.	Andaman & Nicobar Islands	-	-	-	-
31.	Chandigarh	-	-	-	-
32.	Dadra & Nagar Haveli	-	-	-	-
33.	Daman and Diu	-	-	-	-
34.	Delhi	1.89	-	-	-
35.	Lakshadweep	-	-	-	-
36.	Puducherry	-	-	-	-
TOTAL		792.56	2067.07	2031.00	2358.99
Budget Estimates		1600.00	2000.00	3500.00	5000.00

No proposals are lying pending under Ujjawala Scheme as the Scheme has been transferred to the State Governments/Union Territory Administration and funds are released to the State Governments/UTs for further disbursement to the Implementing Agencies. Proposals are not directly received from NGOs/implementing Agencies since the revision of the Scheme w.e.f. 01.04.2016.

**Annexure-IV**

Statement referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred Question No.191 for 15.12.2017 by Shri G.M. Siddeshwara and Shri Harish Chandra Alias Harish Dwivedi, Members of Parliament regarding Funds allocated/utilized, State-wise and year-wise during the last three years and the current year for Rashtriya Mahila Kosh (RMK).

The details of proposals received, assistance sanctioned, released (state wise) during each of the last three years and the current year.

**FY 2014-15**

(Amount Rs. In lakh)

State	No. of Proposals received from IMOs and lying pending for approval	Amount Sanctioned #	Amount Released
Andhra Pradesh	3	-	-
Assam	5	-	-
Bihar	7	-	25.00
Chattisgarh	1	-	-
Delhi	3	-	-
Gujarat	3	-	-
Haryana	2	-	-
Himachal Pradesh	1	-	-
J & K	2	-	35.00
Jharkhand	2	-	49.50
Karnataka	4	-	7.50
Kerala	1	-	-
Madhya Pradesh	8	-	-
Maharashtra	35	-	-
Manipur	8	-	-
Odisha	12	-	-
Rajasthan	8	-	10.00
Tripura	1	-	-
Tamil Nadu	25	-	142.00
Uttarakhand	3	-	-
Uttar Pradesh	18	-	-
West Bengal	18	-	65.00
<b>TOTAL</b>	<b>170</b>	<b>-</b>	<b>334.00</b>

Annexure-IV contd/.

FY 2015-16

(Amount Rs. In lakh)

State	No. of Proposals received from IMOs and lying pending for approval	Amount Sanctioned #	Amount Released
Andhra Pradesh	13	-	-
Assam	1	-	-
Bihar	3	-	-
Delhi	1	-	-
Haryana	1	-	-
J & K	1	-	-
Karnataka	3	-	-
Kerala	2	-	-
Madhya Pradesh	1	-	-
Maharashtra	22	-	-
Nagaland	1	-	-
Odisha	3	-	-
Rajasthan	1	-	-
Tamil Nadu	15	-	-
Uttarakhand	1	-	-
Uttar Pradesh	8	-	-
West Bengal	6	-	-
<b>TOTAL</b>	<b>83</b>	-	-

**Annexure-IV contd./****FY 2016-17**

(Amount Rs. In lakh)

State	No. of Proposals received from IMO's and lying pending for approval	Amount Sanctioned #	Amount Released against old sanction
Andhra Pradesh	4	-	-
Delhi	1	-	-
Gujarat	1	-	-
Jharkhand	1	-	-
Karnataka	2	-	-
Kerala	1	-	-
Madhya Pradesh	1	-	-
Maharashtra	21	-	-
Odisha	5	-	-
Punjab	1	-	-
Tamil Nadu	14	-	-
Uttar Pradesh	2	-	-
West Bengal	7	-	55.00
<b>TOTAL</b>	<b>61</b>	<b>-</b>	<b>55.00</b>

**FY 2017-18 Till (12/12/2017)**

(Amount Rs. In lakh)

State	No. of Proposals received from IMO's and lying pending for approval	Amount Sanctioned	Amount Released
Andhra Pradesh	2	-	-
Bihar	2	-	-
Jharkhand	1	18.0	-
Karnataka	2	-	-
Madhya Pradesh	1	30.0	-
Maharashtra	2	20.0	-
Rajasthan	-	53.0	-
Tamil Nadu	8	-	-
Uttarakhand	1	18.0	-
Uttar Pradesh	-	65.0	-
West Bengal	1	204.0	-
<b>TOTAL</b>	<b>20</b>	<b>408.0</b>	<b>-</b>

# Lending guidelines of RMK were under revision.

**Annexure-V**

Statement referred to in reply to parts (a) and (b) of the Lok Sabha Unstarred Question No.191 for 15.12.2017 by Shri G.M. Siddeshwara and Shri Harish Chandra Alias Harish Dwivedi, Members of Parliament regarding Funds allocated/utilized, State-wise and year-wise during the last three years and the current year for Working Women Hostels (WWH) Scheme.

State/UT-wise details of Proposals received and sanctioned during the last three years and the current financial year, 69 new proposals have been received under the Scheme and 54 new hostels have been sanctioned as under:

S/N	Year	2014-15		2015-16		2016-17		2017-18 (As on 12.12.2017)	
		Rec- eived	Sanc- tioned	Rec- eived	Sanc- tioned	Rec- eived	Sanc- tioned	Rec- eived	Sanc- tioned
01.	Andhra Pradesh	---	05	---	---	---	---	---	---
02.	Arunachal Pradesh	---	---	01	01	01	---	---	01
03.	Assam	---	---	01	---	08	---	---	05
04.	Gujarat	---	02	---	---	---	---	01	01
05.	Himachal Pradesh	---	---	02	---	---	---	---	02
06.	Karnataka	---	---	01	---	---	---	10	10
07.	Kerala	06	---	---	04	---	---	---	---
08.	Madhya Pradesh	---	---	02	---	01	---	---	01
09.	Maharashtra	03	---	02	04	02	02	---	--
10.	Manipur	---	01	02	02	02	--	01	05
11.	Nagaland	02	01	06	01	09	01	05	03
12.	Telangana	---	01	---	---	01	---	---	01
	<b>Total</b>	<b>11</b>	<b>10</b>	<b>17</b>	<b>12</b>	<b>24</b>	<b>03</b>	<b>17</b>	<b>29</b>

State/ UT-wise fund released under the scheme during the last three years and current year are as under:

S/N	Year	2014-15	2015-16	2016-17	2017-18
					(As on 12.12.2017)
	<b>Name of State</b>				
01.	Andhra Pradesh	3,26,47,207	1,81,07,916	2,47,87,500	---
02.	Arunachal Pradesh	88,47,900	2,68,41,975	1,92,54,000	1,93,46,775
03.	Assam	---	---	---	4,12,008
04.	Himachal Pradesh	---	---	---	2,65,83,375
05.	Karnataka	46,56,630	---	---	---
06.	Kerala	20,66,829	2,44,80,000	9,32,17,350	---
07.	Maharashtra	---	2,51,75,896	3,47,99,568	---
08.	Manipur	35,31,958	92,08,167	1,49,74,690	2,10,09,617
09.	Nagaland	58,53,241	1,81,03,393	4,42,48,100	2,97,43,612
10.	Telangana	3,22,87,500	----	---	---
	<b>Total</b>	<b>8,98,91,265</b>	<b>12,19,17,347</b>	<b>23,12,81,208</b>	<b>9,70,95,387</b>